

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2438**

TO BE ANSWERED ON THE 22ND MARCH, 2023/ CHAITRA 1, 1945 (SAKA)

CYBER CRIMES CASES ACROSS THE COUNTRY

**2438 # SHRI SATISH CHANDRA DUBEY:
SHRI PARIMAL NATHWANI:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that cases of cyber crimes are increasing across the country;**
- (b) details of the cyber crime cases registered in the country and nature of such cases in the last three years, State-wise/UT-wise, city-wise details thereof;**
- (c) the average age of persons committing such crimes; and**
- (d) what steps have been taken/are being taken by Government to tackle this menace?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (d): With enhanced use of cyber space, number of cyber crimes are also increasing. The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2021. As per the data published by the NCRB, State/UT wise, Metro City-wise (i.e. cities with population of more than 10 lakhs, as per census 2011) and Crime Head-wise details of cases registered, persons arrested (including Juveniles, Adult), under cyber crimes (involving communication devices as medium/target) during the period from 2019 to 2021 are at the Annexure-I, II, III & IV respectively.

‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of cyber crimes. The Central Government supplements the initiatives of the State Governments through advisories and schemes for the capacity building of their Law Enforcement Agencies. To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps which, inter-alia, include the following:

- i. The Ministry of Home Affairs has set up the ‘Indian Cyber Crime Coordination Centre (I4C)’ to deal with all types of cyber crime in the country, in a coordinated and comprehensive manner.**
- ii. The state of the art National Cyber Forensic Laboratory has been established, as a part of the I4C, at New Delhi to provide early stage cyber forensic assistance to Investigating Officers (IOs) of State/UT Police.**
- iii. The Massive Open Online Courses (MOOC) platform, namely ‘CyTrain’ portal has been developed under the Indian Cyber Crime Coordination Centre (I4C), for capacity building of police officers/judicial officers through online course on critical aspects of cyber crime investigation, forensics, prosecution etc. along with certification. More than 31,000**

Police Officers from States/UTs are registered and more than 8,300 Certificates issued through the portal.

- iv. The National Cyber Crime Reporting Portal (www.cybercrime.gov.in) has been launched, as a part of the I4C, to enable public to report incidents pertaining to all types of cyber crimes, with special focus on cyber crimes against women and children. Cyber crime incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agencies concerned as per the provisions of the law.**

- v. The Citizen Financial Cyber Fraud Reporting and Management System, under I4C, has been launched for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. So far, financial fraud transactions amounting to more than Rs.265 Crore have been saved. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.**

- vi. Seven Joint Cyber Coordination Teams have been constituted under I4C covering the whole country based upon cyber crime hotspots/ areas having multi jurisdictional issues by on boarding States/UTs to enhance the coordination framework among the Law Enforcement Agencies of the States/UTs.**

vii. To spread awareness on cyber crime, the Central Government has taken steps which, inter-alia, include; dissemination of messages through SMS, I4C social media account i.e. Twitter handle (@Cyberdost), Facebook (CyberDostI4C), Instagram (cyberdosti4c), Telegram(cyberdosti4c), Radio campaign, engaged MyGov for publicity in multiple mediums, organizing Cyber Safety and Security Awareness weeks in association with States/UTs, publishing of Handbook for Adolescents/Students, etc. The States/UTs have also been requested to carry out publicity to create mass awareness.

State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Age Group-wise Persons Arrested, Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Total Cyber Crimes During 2019-2021

SL	State/UT	2019									2020						2021									
		CR	CCS	CON	Persons Arrested			PCS	PCV	CR	CCS	CON	Persons Arrested			PCS	PCV	CR	CCS	CON	Persons Arrested			PCS	PCV	
					Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total						Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total						Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total			
1	Andhra Pradesh	1886	235	3	25	427	452	344	5	1899	314	6	2	473	475	446	9	1875	374	8	3	360	363	515	8	
2	Arunachal Pradesh	8	0	0	0	1	1	0	0	30	1	0	0	12	12	1	0	47	3	0	0	5	5	3	0	
3	Assam	2231	349	13	0	1636	1636	733	13	3530	385	0	5	1712	1717	395	0	4846	579	2	6	6090	6096	931	2	
4	Bihar	1050	288	4	7	1007	1014	519	17	1512	651	0	18	733	751	727	0	1413	424	2	0	980	980	520	2	
5	Chhattisgarh	175	94	13	2	137	139	136	19	297	152	3	3	206	209	188	3	352	200	0	14	246	260	245	0	
6	Goa	15	20	0	0	3	3	25	0	40	6	0	0	15	15	15	0	36	18	0	1	41	42	22	0	
7	Gujarat	784	447	0	3	1080	1083	1064	0	1283	475	0	8	934	942	906	0	1536	715	0	18	1377	1395	1394	0	
8	Haryana	564	188	6	5	309	314	288	10	656	221	0	1	346	347	323	0	622	326	3	0	647	647	601	4	
9	Himachal Pradesh	76	20	2	0	44	44	24	2	98	31	0	0	46	46	39	0	70	63	1	2	66	68	77	1	
10	Jharkhand	1095	344	19	14	388	402	568	19	1204	462	125	0	820	820	791	131	953	400	25	8	1406	1414	1215	45	
11	Karnataka	12020	111	9	0	446	446	183	10	10741	2842	2	3	486	489	2916	2	8136	5801	10	10	605	615	5967	12	
12	Kerala	307	176	2	4	216	220	214	2	426	161	0	11	228	299	179	0	626	287	2	12	435	447	345	2	
13	Madhya Pradesh	602	405	18	8	651	659	531	24	699	445	14	24	668	692	598	15	589	487	50	18	785	803	802	119	
14	Maharashtra	4967	980	7	25	1714	1739	1470	9	5496	902	3	17	1718	1735	1238	3	5562	1428	23	23	2452	2475	1914	60	
15	Manipur	4	0	0	0	8	8	0	0	79	0	0	0	17	17	0	0	67	2	0	0	31	31	2	0	
16	Meghalaya	89	2	0	0	3	3	3	0	142	1	0	0	9	9	7	0	107	6	0	0	2	2	8	0	
17	Mizoram	8	4	0	0	5	5	5	0	13	8	2	0	4	4	8	2	30	20	3	0	31	31	21	3	
18	Nagaland	2	0	0	0	0	0	0	0	8	0	0	0	0	0	0	0	8	0	0	0	1	1	0	0	
19	Odisha	1485	220	0	3	313	316	351	0	1931	282	0	2	367	369	396	0	2037	313	0	0	363	363	412	0	
20	Punjab	243	90	5	0	259	259	118	9	378	106	1	2	296	298	162	1	551	188	4	0	416	416	247	4	
21	Rajasthan	1762	312	35	9	562	571	556	41	1354	340	24	5	536	541	520	32	1504	502	23	18	843	861	864	40	
22	Sikkim	2	1	0	0	3	3	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
23	Tamil Nadu	385	113	8	8	392	400	161	10	782	135	7	2	514	516	237	9	1076	147	6	12	600	612	198	8	
24	Telangana	2691	847	10	1	747	748	1564	11	5024	939	280	3	1166	1169	1158	282	10303	1361	19	34	1444	1478	2179	21	
25	Tripura	20	4	0	0	1	1	5	0	34	5	0	0	6	6	5	0	24	10	0	0	8	8	10	0	
26	Uttar Pradesh	11416	3705	201	261	4063	4324	5258	272	11097	4987	642	131	6360	6491	6427	878	8829	4407	292	93	6794	6887	6006	387	
27	Uttarakhand	100	40	1	1	70	71	72	1	243	58	0	1	92	93	80	0	718	158	0	0	207	207	266	0	
28	West Bengal	524	104	4	0	215	215	124	4	712	178	0	0	203	203	313	0	513	307	17	2	244	246	336	17	
	TOTAL STATE(S)	44511	9099	360	376	14700	15076	14318	478	49708	14087	1109	238	18027	18265	18075	1367	52430	18526	490	274	26479	26753	25100	735	
29	A&N Islands	2	0	0	0	0	0	0	0	5	5	0	1	2	3	5	0	8	3	0	0	12	12	4	0	
30	Chandigarh	23	9	5	0	14	14	14	6	17	3	1	0	4	4	3	2	15	6	0	0	9	9	7	0	
31	D&N Haveli and Daman & Diu+	3	0	0	0	1	1	0	0	3	1	0	0	1	1	1	0	5	2	0	0	4	4	4	0	
32	Delhi	115	58	2	1	146	147	80	2	168	61	0	2	105	107	77	0	356	157	1	11	483	494	336	1	
33	Jammu & Kashmir*	73	18	0	0	22	22	22	0	120	14	0	0	33	33	23	0	154	49	0	0	102	102	60	0	
34	Ladakh									1	0	0	0	0	0	0	0	5	0	0	0	0	0	0	0	
35	Lakshadweep	4	0	0	0	0	0	0	0	3	0	0	0	2	2	0	0	1	1	0	0	0	0	0	1	0
36	Puducherry	4	3	0	0	8	8	8	0	10	5	0	0	5	5	5	0	0	0	0	0	0	0	0	0	
	TOTAL UT(S)	224	88	7	1	191	192	124	8	327	89	1	3	152	155	114	2	544	218	1	11	610	621	412	1	
	TOTAL (ALL INDIA)	44735	9187	367	377	14891	15268	14442	486	50035	14176	1110	241	18179	18420	18189	1369	52974	18744	491	285	27089	27374	25512	736	

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

*1 Data of erstwhile Jammu & Kashmir State including Ladakh during during 2019

Crime Heads-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Age Group-wise Persons Arrested, Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Total Cyber Crimes During 2019-2021

SL	Crime Heads	2019									2020									2021								
		CR	CCS	CON	Persons Arrested			PCS	PCV	CR	CCS	CON	Persons Arrested			PCS	PCV	CR	CCS	CON	Persons Arrested			PCS	PCV			
					Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total						Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total						Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total					
1	Tampering computer source documents	173	42	2	0	60	60	62	8	338	76	20	0	153	153	134	23	55	51	0	1	105	106	72	0			
2	Computer Related Offences	23734	3691	161	47	5127	5174	5586	188	21926	6435	508	78	6421	6499	7726	568	19915	10256	211	54	9523	9577	12852	295			
3	Cyber Terrorism	12	3	0	0	17	17	11	0	26	4	0	0	20	20	6	0	15	6	0	0	8	8	10	0			
4	Publication/transmission of obscene / sexually explicit act in electronic form	4203	1567	86	37	2494	2531	2111	106	6308	2343	66	51	3807	3858	3170	82	6598	2811	123	82	4737	4819	3547	139			
5	Interception or Monitoring or decryption of Information	9	8	0	0	8	8	8	0	7	3	0	0	3	3	3	0	2	1	0	0	0	0	2	0			
6	Un-authorized access/attempt to access to protected computer system	2	2	0	0	2	2	2	0	2	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0			
7	Abetment to Commit Offences	0	0	0	0	0	0	0	0	1	1	0	0	1	1	1	0	7	4	0	0	5	5	5	0			
8	Attempt to Commit Offences	14	10	0	0	16	16	14	0	18	12	0	0	16	16	14	0	5	3	0	0	3	3	3	0			
9	Other Sections of IT Act	2699	451	50	14	713	727	690	78	1017	320	37	1	508	509	431	48	827	386	19	51	620	671	536	35			
A	Total Offences under I.T. Act	30846	5774	299	98	8437	8535	8484	380	29643	9194	631	130	10929	11059	11485	721	27427	13518	353	188	15001	15189	17027	469			
10	Abetment of Suicide (Online)	7	6	0	2	10	12	12	0	10	6	0	0	12	12	7	0	10	10	0	0	13	13	12	0			
11	Cyber Stalking/Bullying of Women/Children	771	463	12	15	658	673	581	15	872	438	8	23	596	619	525	10	1176	702	15	22	848	870	830	16			
12	Data theft	282	28	1	0	59	59	42	1	98	137	75	0	205	205	195	75	170	33	3	1	155	156	42	4			
13	Fraud	6229	1119	18	79	2460	2539	1980	40	10395	1688	221	42	2290	2332	2268	246	14007	1815	30	9	3494	3503	2988	73			
14	Cheating	3367	535	10	11	1238	1249	1292	14	4480	771	60	19	1258	1277	1163	85	6343	842	27	4	3973	3977	1707	30			
15	Forgery	511	127	0	0	167	167	463	0	582	419	77	0	479	479	454	189	198	102	16	0	541	541	271	21			
16	Defamation/Morphing	19	4	0	0	5	5	4	0	51	4	0	0	15	15	6	0	31	11	0	0	13	13	12	0			
17	Fake Profile	85	35	0	1	44	45	43	0	149	43	2	4	61	65	65	2	123	39	1	0	47	47	43	1			
18	Counterfeiting	5	5	0	0	8	8	8	0	9	2	0	2	8	10	4	0	2	1	0	0	1	1	1	0			
19	Cyber Blackmailing/Threatening	362	109	2	5	291	296	145	2	303	121	6	0	203	203	153	6	689	238	2	1	1019	1020	553	3			
20	Fake News on Social Media	188	60	1	1	170	171	94	1	578	145	1	1	212	213	207	1	179	148	0	20	125	145	185	0			
21	Other Offences	1974	883	23	163	1241	1404	1204	31	2674	1123	9	20	1696	1716	1501	14	2456	1198	36	30	1643	1673	1624	39			
B	Total Offences under IPC	13800	3374	67	277	6351	6628	5868	104	20201	4897	459	111	7035	7146	6548	628	25384	5139	130	87	11872	11959	8268	187			
22	Gambling Act (Online Gambling)	22	16	0	0	58	58	54	0	63	31	7	0	116	116	85	7	27	26	3	0	125	125	107	15			
23	Lotteries Act (Online Lotteries)	9	1	0	0	11	11	1	0	26	12	11	0	14	14	12	11	4	5	0	0	0	0	15	0			
24	Copy Right Act	34	10	0	0	8	8	11	0	49	24	0	0	44	44	36	0	32	28	0	0	40	40	38	0			
25	Trade Marks Act	1	3	0	0	2	2	3	0	5	2	0	0	3	3	2	0	1	0	0	0	0	0	0	0			
26	Other SLL Crimes	23	9	1	2	24	26	21	2	48	16	2	0	38	38	21	2	99	28	5	10	51	61	57	65			
C	Total Offences under SLL	89	39	1	2	103	105	90	2	191	85	20	0	215	215	156	20	163	87	8	10	216	226	217	80			
	Total Cyber Crimes	44735	9187	367	377	14891	15268	14442	486	50035	14176	1110	241	18179	18420	18189	1369	52974	18744	491	285	27089	27374	25512	736			

Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Age Group-wise Persons Arrested, Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Total Cyber Crimes in 53 Metropolitan Cities During 2019-2021

SL	Metropolitan Cities	2019								2020								2021							
		CR	CCS	CON	Persons Arrested			PCS	PCV	CR	CCS	CON	Persons Arrested			PCS	PCV	CR	CCS	CON	Persons Arrested			PCS	PCV
					Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total						Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total						Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total		
1	Agra	100	63	0	0	34	34	70	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Ahmedabad	171	134	0	1	481	482	482	0	421	96	0	5	162	167	167	0	447	201	0	2	469	471	471	0
3	Allahabad	354	25	0	0	45	45	45	0	634	45	0	0	67	67	67	0	533	124	0	0	141	141	142	0
4	Amritsar	11	2	0	0	14	14	3	0	47	7	0	0	12	12	7	0	92	30	0	0	83	83	30	0
5	Asansol	12	1	0	0	5	5	1	0	25	12	0	0	16	16	16	0	21	10	0	0	11	11	11	0
6	Aurangabad	77	34	0	3	61	64	51	0	74	22	0	0	35	35	31	0	80	37	0	0	63	63	49	0
7	Bengaluru	10555	62	6	0	289	289	100	7	8892	2632	0	0	245	245	2686	0	6423	5575	1	2	294	296	5692	1
8	Bhopal	22	18	0	0	21	21	21	0	9	11	0	0	15	15	14	0	6	4	0	0	6	6	5	0
9	Chandigarh City	23	9	5	0	14	14	14	6	17	3	1	0	4	4	3	2	15	6	0	0	9	9	7	0
10	Chennai	118	2	0	0	44	44	2	0	186	5	0	1	41	42	5	0	76	7	0	0	31	31	15	0
11	Coimbatore	8	7	1	0	22	22	7	1	4	1	0	0	0	0	1	0	44	2	0	0	17	17	2	0
12	Delhi City	107	58	2	1	144	145	80	2	166	54	0	2	100	102	66	0	345	156	1	11	480	491	335	1
13	Dhanbad	101	94	5	0	25	25	94	5	41	16	7	0	41	41	16	7	61	13	0	0	47	47	13	0
14	Durg-Bhilainagar	6	8	9	0	11	11	11	17	21	16	0	0	20	20	19	0	16	12	2	0	12	12	12	2
15	Faridabad	47	34	0	0	38	38	38	0	39	27	0	0	31	31	31	0	47	40	1	0	61	61	61	1
16	Ghaziabad	347	48	0	0	50	50	50	0	756	42	0	0	56	56	56	0	451	48	0	0	75	75	68	0
17	Gwalior	47	32	1	2	32	34	34	1	74	18	0	1	23	24	27	0	60	47	8	1	59	60	70	13
18	Hyderabad	1379	570	6	0	221	221	1169	6	2553	233	0	0	301	301	319	0	3303	543	18	18	295	313	909	20
19	Indore	41	21	4	0	43	43	41	6	46	27	1	1	62	63	63	1	37	29	13	1	84	85	80	79
20	Jabalpur	0	0	1	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Jaipur	544	79	4	2	132	134	140	4	192	45	3	0	70	70	72	6	254	64	1	4	117	121	134	1
22	Jamshedpur	75	21	0	0	24	24	21	0	59	15	0	0	29	29	20	0	67	19	0	0	34	34	34	0
23	Jodhpur	179	17	1	0	25	25	25	1	141	21	0	0	27	27	27	0	151	44	0	0	85	85	87	0
24	Kannur	4	2	0	0	6	6	2	0	10	4	0	0	9	9	5	0	25	8	0	0	19	19	10	0
25	Kanpur	365	149	7	0	249	249	204	15	300	204	9	0	355	355	287	21	449	232	22	0	502	502	433	62
26	Kochi	43	19	0	0	22	22	19	0	62	26	0	1	40	41	29	0	62	35	0	4	54	58	45	0
27	Kolkata	160	27	4	0	41	41	29	4	172	14	0	0	18	18	14	0	220	95	17	0	84	84	97	17
28	Kollam	11	2	0	0	7	7	3	0	9	6	0	0	7	7	6	0	29	11	0	0	11	11	11	0
29	Kota	32	18	0	0	26	26	26	0	21	13	0	0	29	29	29	0	35	22	0	0	43	43	43	0
30	Kozhikode	15	12	0	0	11	11	12	0	12	8	0	0	10	10	10	0	37	5	1	0	17	17	10	1

SL	Metropolitan Cities	2019								2020								2021							
		CR	CC S	CON	Persons Arrested			PCS	PCV	CR	CCS	CON	Persons Arrested			PCS	PCV	CR	CCS	CON	Persons Arrested			PCS	PCV
					Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total						Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total						Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total		
31	Lucknow	1262	168	0	0	0	0	168	0	1465	216	0	1	321	322	321	0	1067	887	0	0	1262	1262	997	0
32	Ludhiana	37	7	2	0	34	34	7	4	36	9	0	0	53	53	9	0	27	31	0	0	66	66	31	0
33	Madurai	4	3	0	0	3	3	3	0	14	0	0	0	2	2	0	0	25	0	0	0	1	1	0	0
34	Malappuram	3	1	0	0	4	4	2	0	11	3	0	0	11	11	3	0	24	5	0	0	12	12	8	0
35	Meerut	99	73	22	0	87	87	87	109	116	70	34	0	112	112	112	34	101	46	24	0	63	63	63	24
36	Mumbai	2527	266	3	6	567	573	452	3	2433	151	2	2	448	450	223	2	2883	342	6	4	856	860	477	6
37	Nagpur	119	42	0	0	57	57	54	0	243	30	0	2	37	39	39	0	192	56	0	2	83	85	72	0
38	Nasik	79	5	0	0	11	11	6	0	103	0	0	0	0	0	0	0	42	14	0	0	16	16	16	0
39	Patna	202	26	0	0	219	219	26	0	312	252	0	0	211	211	252	0	304	34	0	0	380	380	38	0
40	Pune	309	94	0	1	171	172	140	0	238	32	0	3	67	70	56	0	225	65	1	2	122	124	106	1
41	Raipur	23	12	2	2	16	18	17	2	55	48	0	0	48	48	48	0	66	52	0	0	52	52	52	0
42	Rajkot	12	11	0	0	18	18	18	0	18	18	0	0	26	26	26	0	31	31	0	3	51	54	54	0
43	Ranchi	183	12	0	0	12	12	12	0	170	38	38	0	38	38	38	38	87	3	3	0	3	3	3	3
44	Srinagar	4	5	0	0	8	8	8	0	2	2	0	0	2	2	2	0	4	2	0	0	2	2	2	0
45	Surat	228	67	0	0	123	123	123	0	204	83	0	0	235	235	235	0	296	106	0	0	213	213	213	0
46	Thiruvananthapuram	75	41	0	2	31	33	46	0	107	3	0	0	33	33	3	0	91	12	0	0	38	38	12	0
47	Thrissur	11	24	0	0	42	42	42	0	14	12	0	0	19	19	12	0	51	56	0	2	91	93	80	0
48	Tiruchirapalli	14	2	0	0	32	32	2	0	24	4	0	0	40	40	6	0	20	5	0	0	15	15	5	0
49	Vadodara	12	8	0	0	10	10	10	0	57	33	0	1	65	66	65	0	54	42	0	0	96	96	96	0
50	Varanasi	448	314	12	13	508	521	519	12	487	87	0	0	135	135	135	0	420	96	0	12	189	201	201	0
51	Vasai Virar	29	15	0	0	31	31	26	0	44	15	0	0	46	46	34	0	67	22	0	0	45	45	30	0
52	Vijayawada	240	49	3	0	23	23	56	5	176	19	1	0	35	35	19	1	133	23	0	0	26	26	40	0
53	Vishakhapatnam	400	52	0	1	62	63	65	0	361	20	4	1	28	29	20	4	323	35	5	0	7	7	42	5
	Cities Total	21274	2865	100	34	4206	4240	4683	211	21673	4768	100	21	3837	3858	5751	116	19919	9384	124	68	6892	6960	11514	237

Source: Crime in India

Crime Heads-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Age Group-wise Persons Arrested, Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Total Cyber Crimes in 53 Metropolitan Cities During 2019-2021

SL	Crime Heads	2019									2020						2021								
		Persons Arrested									Persons Arrested						Persons Arrested								
		CR	CCS	CON	Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total	PCS	PCV	CR	CCS	CON	Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total	PCS	PCV	CR	CCS	CON	Juveniles (Below 18 yrs.)	Adult (Above 18 yrs.)	Total	PCS	PCV
1	Tampering computer source documents	23	3	0	0	3	3	0	6	2	0	0	2	2	0	8	3	0	0	4	10	0			
2	Computer Related Offences	15036	1324	64	4	1419	1423	2260	12446	3201	33	6	1109	1115	3455	41	9659	6931	28	15	2434	2449	7517	60	
3	Cyber Terrorism	0	0	0	0	0	0	0	4	1	0	0	3	3	0	4	1	0	0	0	1	1	1	0	
4	Publication/transmission of obscene / sexually explicit act in electronic form	977	439	12	16	424	440	523	1157	389	30	6	653	659	554	35	1224	601	44	16	929	945	723	56	
5	Interception or Monitoring or decryption of Information	7	6	0	0	6	6	6	3	3	0	0	3	3	3	0	0	0	0	0	0	0	0	0	
6	Un-authorized access/attempt to access to protected computer system	1	1	0	0	1	1	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Abetment to Commit Offences	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	
8	Attempt to Commit Offences	1	0	0	0	0	0	0	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
9	Other Sections of IT Act	232	83	4	4	108	112	131	11	138	38	3	0	67	67	56	6	122	49	2	2	67	69	70	2
A	Total Offences under I.T. Act	16277	1856	80	24	1961	1985	2924	185	13760	3634	66	12	1837	1849	4072	82	11018	7585	74	33	3435	3468	8321	118
10	Abetment of Suicide (Online)	1	1	0	0	2	2	0	2	2	0	0	3	3	0	2	3	0	0	0	3	3	3	0	
11	Cyber Stalking/Bullying of Women/Children	307	190	2	2	256	258	211	3	308	100	1	2	153	155	118	1	452	221	8	7	278	285	243	9
12	Data theft	52	14	0	0	29	29	17	0	28	12	0	0	54	54	46	0	24	2	0	0	4	4	2	0
13	Fraud	2063	321	2	0	783	783	614	2	4148	506	2	0	707	707	639	2	4610	608	5	0	1203	1203	1281	7
14	Cheating	1884	193	6	0	657	657	518	10	1985	151	8	2	459	461	362	8	2578	407	4	1	1226	1227	932	4
15	Forgery	52	25	0	0	75	75	62	0	118	24	9	0	31	31	29	9	60	24	1	0	35	35	40	1
16	Defamation/Morphing	7	0	0	0	1	1	0	0	25	1	0	0	2	2	2	0	19	2	0	0	2	2	2	0
17	Fake Profile	36	15	0	0	15	15	16	0	50	5	0	0	9	9	8	0	26	11	1	0	8	8	11	1
18	Counterfeiting	0	2	0	0	4	4	4	0	0	0	0	0	0	0	0	0	1	0	0	1	1	1	0	
19	Cyber Blackmailing/Threatening	73	23	0	0	38	38	29	0	105	34	3	0	57	57	43	3	105	77	0	0	74	74	90	0
20	Fake News on Social Media	36	7	0	1	19	20	7	0	162	11	0	0	24	24	16	0	53	58	0	18	29	47	72	0
21	Other Offences	473	213	10	7	347	354	273	11	909	248	0	5	406	411	324	0	937	373	23	5	565	570	488	25
B	Total Offences under IPC	4984	1004	20	10	2226	2236	1753	26	7840	1094	23	9	1905	1914	1590	23	8866	1787	42	31	3428	3459	3165	47
22	Gambling Act (Online Gambling)	5	2	0	0	13	13	3	0	22	14	4	0	48	48	4	5	2	3	0	12	12	7	7	
23	Lotteries Act (Online Lotteries)	0	1	0	0	1	1	1	0	10	6	6	0	6	6	6	6	2	0	0	0	0	0	0	0
24	Copy Right Act	2	0	0	0	1	1	0	0	18	8	0	0	19	19	19	0	6	1	0	0	0	0	3	0
25	Trade Marks Act	0	1	0	0	1	1	1	0	3	1	0	0	1	1	1	0	1	0	0	0	0	0	0	0
26	Other SLL Crimes	6	1	0	0	3	3	1	0	20	11	1	0	21	21	15	1	21	9	5	4	17	21	18	65
C	Total Offences under SLL	13	5	0	0	19	19	6	0	73	40	11	0	95	95	89	11	35	12	8	4	29	33	28	72
	Total Cyber Crimes	21274	2865	100	34	4206	4240	4683	211	21673	4768	100	21	3837	3858	5751	116	19919	9384	124	68	6892	6960	11514	237